

**THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI VIJAY N. PATIL) :** (a)

1981-82		1982-83		1983-84	
BPOs	SOs	BPOs	SOs	BPOs	SOs
2	—	2	1	6	3

(b) All have since been opened.

(c) and (d) Does not arise.

**Study by N.C.A.E.R. on Production of
Essential Drugs**

3831. **SHRI BANWARI LAL :** Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state :

(a) whether the National Council of Applied Economic Research Study showed that the production of 50 per cent monitored essential bulk drugs was far below the country's requirements during the three year period, 1978-80 and that output of 28 bulk drugs actually declined; and

(b) the steps Government propose to take to improve the position ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) and (b) The N.C.A.E.R. study observed that "The production trend of monitored bulk drugs during the years 1980-81 and 1982-83 show that in the case of nearly 28 bulk drugs the production has actually declined. In the case of 24 drugs the rate of growth was less than 20 per cent. Thus the actual production in respect of over 50% of the monitored bulk drugs is lower than our requirements. In the case of a few drugs however, there had been significant rise averaging more than 50 per cent per annum".

The N.C.A.E.R. study did not take into account the production of the monitored bulk drugs in the Small Scale Sector. Decline in production of a few individual bulk drugs and formulations in the organised sector, wherever observed, is attributable to one or more of the following reasons :

(i) Competition from Small Scale units.

(ii) Competition from newer drugs and consequent fall in demand.

(iii) Banning of certain combinations by the Drug Controller (India).

(iv) Higher cost of production and competition from imports.

Following measures has been taken by the Government to step-up the indigenous production :

(i) A large number of Industrial Approvals including DGTD Registrations have been granted.

(ii) Expansion in the capacity of bulk drugs and formulations in the Public Sector has been undertaken.

(iii) Assistance is given for removing bottlenecks in production by the introduction of improved technology, in the procurement of raw materials and supply of utilities in respect of existing drug units.

(iv) Implementation of Industrial Licences and Letters of Intent is monitored and the difficulties in implementation, if any, in respect of such units is gone into.

(v) The scheme for automatic growth has been extended to the drug industry.

(vi) The schemes for recognition of installed capacities and the scheme for re-endorsement of higher capacities have been extended to the drug industry subject to certain conditions.

**Land Acquired for Ramagundam Project
and Rehabilitation of Oustees thereof**

3832. **SHRI G. BHOOPATHY :** Will the Minister of **ENERGY** be pleased to state :

(a) the extent of land acquired for N.T.P.C. Ramagundam Plan in Andhra Pradesh and the purpose for which it is being used;

(b) the extent of land not put to any use and the reasons for the acquisition of vast areas; and

(c) the measures taken for the rehabilitation of the persons whose lands were acquired ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) 9500 acres of land has been acquired for the Ramagundam Super Thermal Power Project of National Thermal Power Corporation (NTPC). The present use of land for different purposes is as follows :

Purpose	Area in Acres
Main Plant and accessories	1195
Permanent township	668
Temporary township	167
Ash Pond	1100
Green belt	9
Oxidation Pond	120
Brick Kilns	16
M.G.R.	603
Balancing reservoir and Power canal	5622
TOTAL	9500

(c) For rehabilitation of displaced persons NTPC has paid Rs. 39 lakhs towards ex-gratia rehabilitation grant to the displaced families as decided by the Rehabilitation Committee constituted by Government of Andhra Pradesh. NTPC is also allotting plots of land to the displaced families and providing employment/occupations to the land oustees to the extent possible.

Leakage in Bills of D.E.S.U. Officers

3833. SHRI SATISH AGARWAL : Will the Minister of ENREGY be pleased to state :

(a) whether there has been leakage of electricity in the bills of D.E.S.U. Officers in the capital;

(b) whether it has come to the notice of Government that the Officers of D.E.S.U. consume much more electricity than their bills prepared for them; and

(c) whether Government have since inquired into the matter and if so, the action Government propose to take against such Officers of D.E.S.U. who steal the electricity ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMED KHAN) : (a) to (c) It was noticed that electricity consumption as shown in the bills of some DESU officers was abnormally low. The Vigilance Department of DESU is inquiring into the matter. Suitable action will be taken on receipt of the report.

Export of Coal

8535. SHRI A.K. ROY : Will the Minister of ENERGY be pleased to state :

(a) the quantity of coal exported to different countries in the last five years with country-wise and year wise break-up;

(b) the price that the exported coal and different grades of coal fetched from different countries details thereof;

(c) whether it is a fact that Bangladesh is in need of coal for domestic consumption and healthy trade relations could be developed with that country; and

(d) if so, the steps taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) to (d) The information is being collected and will be laid on the Table of the House.

राज्यों में बिजली की बर्त

3836. श्री सत्यनारायण जटिया :

श्री पी० राजगोपाल नाडडु :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों से चालू वर्ष 1983-84 तक राज्य-वार विभिन्न श्रेणियों के उपभोक्ताओं को सप्लाई की गई बिजली की वर्ष-वार बर्त क्या थी ?